GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 307 TO BE ANSWERED ON THE 16TH MARCH, 2018 NATIONAL HEALTH PROTECTION SCHEME

*307. SHRI K. ASHOK KUMAR: SHRI RAJENDRA AGRAWAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Directorate General of Health Services has been asked to draw up a list of procedures/diseases that will be covered under the National Health Protection Scheme (NHPS) and if so, the details thereof;
- (b) whether many States have opted out of the said scheme and if so, the details thereof;
- (c) whether the Government plans to provide any grants to the States which are financially incapable of providing the funds for NHPS;
- (d) if so, the details thereof along with the criteria fixed to select the beneficiaries in different States; and
- (e) the details of funds to be allocated by the Government to the States and the amount/expenditure to be borne by the States for effective implementation of the said scheme?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 307* FOR 16TH MARCH, 2018

- (a) A Technical Committee has been constituted under the Chairmanship of Director General of Health Services for formulation of packages, rates etc. for the implementation of the proposed National Health Protection Scheme (NHPS). The report of the Committee is awaited.
- (b) This Ministry has not received any reference from any State intimating its decision to opt out of NHPS.
- (c), (d), & (e) The beneficiary households of the Scheme will be entitled to get benefit under the scheme as per pre-decided deprivation criteria applied on SECC database in rural areas and defined occupational criteria in urban areas. The contours of the Scheme are being worked out.
